

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB) No.170/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M

Name of the Company	RBL Bank Ltd-Vs-MBL Infrastructure Ltd		
Under Section	60 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

SHAUNAK MITRA, Adv.

NEHA SOMANI, PCS

} Resolution Applicant

Somani
14/12/2017

ORDER

Ld. Counsel for the Resolution Applicant has mentioned the matter for change of date of hearing fixed on 20/12/2017.

List **CA (IB) No.543/KB/2017** on **18/12/2017** instead of 20/12/2017. Resolution Applicant is directed to inform the concerned party accordingly.

Jd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)